

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:828

ANSWERED ON:29.02.2000

BHOPAL GAS TRAGEDY

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government have failed to extend the medical facilities to the Victims of Union Carbide gas disaster;
- (b) if so, the reasons therefore;
- (c) whether the Hon`ble Supreme Court has directed the Government to provide full medical facilities to the victims;
- (d) if so, the details thereof; and
- (e) the action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS: (SHRI RAMESH BAIS)

- (a) & (b) The State Government of Madhya Pradesh has affirmed that it is extending all possible medical facilities to the victims of the Union Carbide Gas Disaster.
- (c) & (d) Hon`ble Supreme Court of India in its order dated 25.1.2000 has directed the State Government to complete the remaining work and make the Kamla Nehru Hospital and Indira Gandhi Mahila Evam Bal Chikitalaya fully operational within a period of four months from the date of order. The Court has also directed the Chief Secretary of Madhya Pradesh to place Rs.11.00 Crore at the disposal of the Bhopal Gas Tragedy Relief and Rehabilitation Department to enable them to fully equip these two hospitals.
- (e) The Government of Madhya Pradesh has stated that Gastroenterology, Dialysis and Pathology units have started in Kamla Nehru Hospital with effect from 14th January 2000. Indira Gandhi Hospital has started functioning with effect from 30.09.1998 with 50 bed capacity facilities as against the original plan of 150 beds from 15.03.1999.